

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**

WEST ZONAL BENCH : MUMBAI  
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
MASJID BUNDER (E), MUMBAI - 400 009.

**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 2 ROOM NO. : 405****DATED : 07/12/2017**

DAY : Thursday

**CORAM:**

HON'BLE JUDICIAL MEMBER, MR. RAMESH NAIR

HON'BLE TECHNICAL MEMBER, MR. RAJU

<b><u>SNo.</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDE NT</u></b>	<b><u>REPRESENTATIVE S</u></b>	<b><u>REMARK S</u></b>
<b><u>REGULAR MATTERS</u></b>				
1	E/882/2008	Videocon Industries Ltd. <b>-Vs-</b> CCE AURANGABAD	IP/DR	* Top of the Board
2	E/883/2008	Laxminarayan N. Touti <b>-Vs-</b> CCE AURANGABAD	IP/DR	* Top of the Board
3	E/933/2008	CCE AURANGABAD <b>-Vs-</b> Videocon Industries Ltd.	DR/IP	* Top of the Board
4	E/1541/2006	. Amforge Industries Ltd. <b>-Vs-</b> CCE PUNE I	UBR LEGAL ADVOCATES /DR	* No Notice
5	E/1542/2006	Mr. Unnikrishna Warrior <b>-Vs-</b> CCE Pune I	UBR LEGAL ADVOCATES /DR	* No Notice
6	E/1083/2007	Amforge Industries Ltd. <b>-Vs-</b> CCE PUNE I	UBR LEGAL ADVOCATES /DR	* No Notice
7	E/1451/2007	Amforge Industries Limited <b>-Vs-</b> CCE PUNE I	IP/DR	* No Notice
8	E/134/2007	. Binod Steels <b>-Vs-</b> CCE MUMBAI - I	Sailesh P.Sheth /DR	* No Notice
9	E/855/2007	CCE RAIGAD <b>-Vs-</b> Ispat Industries Ltd.	DR/Tax Law Chambers	*
	E/CROSS/209/2007			
10	E/192/2008	. Ballarpur Industries Ltd. <b>-Vs-</b> CCE NAGPUR	IP/DR	* No Notice
11	E/212/2008	Vipra Metal Power <b>-Vs-</b> CCE NAGPUR	IP/DR	* No Notice
12	E/552/2008	Vipra Metal Powder <b>-Vs-</b> CCE NAGPUR	IP/DR	* No Notice
13	E/277/2008	Karishma Overseas <b>-Vs-</b> CCE THANE II	IP/DR	* Issue Notice
14	E/278/2008	. Krishna Exprots <b>-Vs-</b> CCE THANE II	IP/DR	* Issue Notice

15	E/279/2008	. Sheetal Exports <b>-Vs-</b> CCE THANE II	IP/DR	* Issue Notice
16	E/293/2008	Sofina Fashion <b>-Vs-</b> CCE THANE II	IP/DR	* No Notice
17	E/289/2008	Mrs. C.M. Contractor <b>-Vs-</b> CCE MUMBAI - II	R.J.Parakh /DR	* Issue Notice
18	E/MISC/92949/2017	CCE MUMBAI - I <b>-Vs-</b> 1) Bombay Bolting Centre Pvt. Ltd.	DR/R.G. Sheth	* No Notice
	E/MISC/92948/2017			
	E/MISC/92950/2017			
	E/417/2008			
19	E/551/2008	Skoda Auto India Pvt. Ltd. <b>-Vs-</b> CCE AURANGABAD	IP/DR	*
20	E/647/2008	Bajjnath Plastic Products Pvt. Ltd. <b>-Vs-</b> CCE BELAPUR	Economic Laws Practices /DR	*
21	E/648/2008	Sai Trading <b>-Vs-</b> CCE BELAPUR	IP/DR	*
22	E/649/2008	S. B. Giri <b>-Vs-</b> CCE BELAPUR	Economic Laws Practices /DR	*
23	E/650/2008	D.B Giri <b>-Vs-</b> CCE BELAPUR	Economic Laws Practices /DR	*
24	E/651/2008	Nilesh Sawant <b>-Vs-</b> CCE BELAPUR	Economic Laws Practices /DR	*
25	E/807/2008	Standard Industries Limited <b>-Vs-</b> CCE MUMBAI - IV	IP/DR	*
26	E/830/2008	CCE THANE II <b>-Vs-</b> Braco Sales Corporation	DR/IP	*
	E/MISC/92578/2017			
	E/830/2008			
27	E/1073/2008	Punmiya Metal Industries <b>-Vs-</b> CCE THANE II	IP/DR	*
28	E/1077/2008	Twilight Litaka Pharma Ltd. <b>-Vs-</b> CCE PUNE I	J.H. Motwani /DR	* Issue Notice
29	E/1167/2008	Exotech Plastics Private Limited <b>-Vs-</b> CCE PUNE III	Makarand P.Joshi /DR	* Issue Notice
30	E/1195/2008	Jai Procision Products India Pvt. Ltd. <b>-Vs-</b> CCE MUMBAI - V	IP/DR	* Issue Notice
31	E/1197/2008	G.D. Metsteel Pvt. Ltd. <b>-Vs-</b>	Sailesh P.Sheth /DR	* Issue Notice

		CCE PUNE III		
32	E/1207/2008	Venus International <b>-Vs-</b> CCE THANE I	Mayur Shroff /DR	* Issue Notice
33	E/1208/2008	Prakash Joukani <b>-Vs-</b> CCE THANE I	Mayur Shroff /DR	* Issue Notice
34	E/1232/2008	Ahmednagar Forgings Limited <b>-Vs-</b> CCE AURANGABAD	S. B. Awate /DR	* Issue Notice
35	E/1233/2008	Ahmednagar Forgings Limited <b>-Vs-</b> CCE AURANGABAD	S. B. Awate /DR	* Issue Notice
36	E/1238/2008	CCE RAIGAD <b>-Vs-</b> Shri G. K. Sharma	DR/IP	* Issue Notice
37	E/101/2009	CCE THANE II <b>-Vs-</b> 1] Gaylord Engineers	DR/IP	* No Notice
38	E/282/2009	CCE THANE II <b>-Vs-</b> Gaylord Engineers	DR/M.H.Patil	*
39	E/136/2009	Defiance Knitting Industries Pvt. Ltd. <b>-Vs-</b> CCE THANE I	M.H.Patil /DR	*
40	E/137/2009	A. K. Seth <b>-Vs-</b> CCE THANE I	M.H.Patil /DR	*
41	E/138/2009	Amrit Kumar Bakhshy <b>-Vs-</b> CCE THANE I	M.H.Patil /DR	*
42	E/139/2009	Manoj V. Oza <b>-Vs-</b> CCE THANE I	M.H.Patil /DR	*
43	E/168/2009	N. T. Dewani <b>-Vs-</b> CCE THANE I	M.H.Patil /DR	*

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,  
Deputy Registrar,  
EXCISE DIVISION BENCH,  
CESTAT - Mumbai**